

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

1/9

## ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.213/2009

Date of Order : 02.11.2010

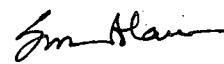
Mr. Anish Ahmed, counsel for applicant.  
Mr. K.D.S. Charan, proxy counsel for  
Mr. Kuldeep Mathur, counsel for respondents.

The learned advocate appearing for the applicant submitted that he wants to withdraw this original application with liberty to file a fresh application.

In view of the submission made by the learned advocate of the applicant, he is permitted to withdraw this original applicant and as such the same stands dismissed as withdrawn. However, liberty is given to the applicant to file a fresh application if so advised. Accordingly, this O.A. stands dismissed as withdrawn.



[Sudhir Kumar]  
Administrative Member



[Justice S.M.M. Alam]  
Judicial Member



दिनांक 17/12/15 को आदेशानुसार  
मेरी उपस्थिति में दिनांक 17/12/16  
को भाग-17 ज 11 पृष्ठ-1 पर।

अनुपम अधिकारी  
केन्द्रीय प्रशासनिक अधिकरण  
जोधपुर न्यायपीठ, जोधपुर